

being collected from States and will be placed on the Table of the Sabha on receipt.

National Cooperative Bank

2563. Shri Dighe:
Shri Vishwa Nath Pandey:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Unstarred Question No. 169 on the 26th July, 1966 and state:

(a) whether the proposal to set up a National Cooperative Bank has since been examined; and

(b) if so, the decision taken in this regard?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). The matter is still under consideration.

Seeds Corporations in States

2564. Shri Dighe:
Shri Vishwa Nath Pandey:
Shrimati Ramdulari Sinha:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Unstarred Question No. 173 on the 26th July, 1966 and state:

(a) whether a decision to set up Seed Corporations in States has since been taken; and

(b) if not, whether replies have been received from States in this connection?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). The Governments of Andhra Pradesh, Assam, Gujarat, Madhya Pradesh, Orissa, Uttar Pradesh and Rajasthan have made provisions in their State Plans for the setting up of

Seed Corporations. Jammu and Kashmir, Kerala, West Bengal and Goa do not propose at present to set up Seed Corporations. Haryana and Punjab Governments have already set up a Land Development and Seed Corporation, which is a combined one for development of land and production, etc., of seeds and they do not propose to set up a separate Seed Corporation. Other States are considering the proposal.

Development of Agriculture

2565. Dr. Mahadeva Prasad: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the late Prime Minister, Lal Bahadur Shastri had, in his address at the meeting of the National Development Council on the 27th October, 1964, stressed that the District Magistrates should entrust their routine work to someone else and devote their entire energy and time for the development of Agriculture; and

(b) if so, how far the above advice has been heeded to by the authorities concerned and to what effect?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Relevant extract from the address of the Late Prime Minister, Shri Lal Bahadur Shastri, to National Development Council on 27th October, 1964, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-7442/66]. It will be seen that his reference was in terms different from what the Member has indicated in his question.

(b) The Department of Administrative Reforms had initiated a study of district administration with special emphasis on the role of the district collectors/district magistrates. This study has since been handed over